

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 103 of 2013

Dated : 24th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Bihar Industries Association ... Appellant(s)

Versus

**Bihar Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

**Counsel for the Respondent(s) : Mr. Nand Sharma (Rep) for
BERC
Mr. Mohit Kumar Shah &
Mr. Rituraj Choudhary for R-2**

ORDER

Heard the learned counsel for the parties. They are directed to file their respective written submissions on or before 11th November, 2013 after serving copy thereof on the other side.

Post the matter for reporting compliance on **20th November, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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